OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI

ORDER

Following postings and transfers are hereby made with immediate effect:

S No.	Name of the officials	From	То
1.	Sh. Bharat Bhushan, JA (EC:21148923)	Asstt. Ahlmad in the Court of undersigned.	Ahlmad in the Court of undersigned.
2.	Sh. Brajesh, JJA (EC:60970350)	Ahlmad in the Court of undersigned.	Asstt. Ahlmad in the Court of undersigned.
3.	Ms. Manisha Goswami, JA (EC: 82650495)		Ahlmad in the Court of Sh. Ramesh Kumar-II, ADJ-01, Shahdara District, Karkardooma Courts, Delhi.
4.	Sh. Mukesh Kumar, JJA (EC:85409829)	Ramesh Kumar-II, ADJ-01,	Asstt. Ahlmad in the Court of Sh. Ramesh Kumar-II, ADJ-01, Shahdara District, Karkardooma Courts, Delhi.
5.	Ms. Pinki Bisht, JA (EC:10036751)	Vineet Kumar, ASJ/E-Court,	Ahlmad in the Court of Sh. Vineet Kumar, ASJ/E-Court, Shahdara, Karkardooma Courts, Delhi.
6.	Sh. Saurav Khari, JJA (EC:50079171)	Vineet Kumar, ASJ/E-Court,	Asstt. Ahlmad in the Court of Sh. Vineet Kumar, ASJ/E-Court, Shahdara District, Karkardooma Courts, Delhi.
7.	Ms. Bhawna Bourai, JA (EC:42199227)	Amitabh Rawat, ASJ-03,	Ahlmad in the Court of Sh. Amitabh Rawat, ASJ-03, Shahdara District, Karkardooma Courts, Delhi.
8.	Ms. Smriti Aggarwal, JJA (EC:12655907)	Amitabh Rawat, ASJ-03	Asstt. Ahlmad in the Court of Sh Amitabh Rawat, ASJ-03 Shahdara, Karkardooma Courts Delhi.



9.	Sh. Sumer Chand, J.A. (EC: 13106)	Administration Branch, Shahdara	Ahlmad in the Court of Sh. Brijesh Kumar Garg, District Judge (Commercial Court)-01, Shahdara, Karkardooma Courts, Delhi
10.	Ms. Babita Yadav, JA (EC:23022591)	The state of the s	Ahlmad in the Court of Sh. Ajeet Narayan, MM-02, Shahdara, Karkardooma Courts, Delhi.
11.	Sh. Varun Kumar, JJA (EC:75647103)	Ahlmad in the Court of Sh. Ajeet Narayan, MM-02, Shahdara, Karkardooma Courts, Delhi.	Asstt. Ahlmad in the Court of Sh. Ajeet Narayan, MM-02, Shahdara, Karkardooma Courts, Delhi.
12.	Ms. Preetee, JA (EC:90000740)		Ahlmad in the Court of Sh. Aakash Mohan Singh, Civil Judge-01, Shahdara District, Karkardooma Courts, Delhi.
13.	Sh. Prince Kumar, JJA (EC:60198606)	Aakash Mohan Singh, Civil	Asstt. Ahlmad in the Court of Sh. Aakash Mohan Singh, Civil Judge-01, Shahdara District, Karkardooma Courts, Delhi.
14.	Ms. Hemant Kumari, JA (EC:69617127)	1	Ahlmad in the Court of Sh. Aman Kumar Sharma, Civil Judge-02, Shahdara District, Karkardooma Courts, Delhi.
15.	Sh. Deepak Kumar, JJA (EC:18014199)	The second secon	Asstt. Ahlmad in the Court of Sh. Aman Kumar Sharma, Civil Judge-02, Shahdara District, Karkardooma Courts, Delhi.
16.	Sh. Manoj, JA (EC:12108)		Reader in the Court of Sh. Surinder S. Rathi, District Judge (Commercial Court)-03, Shahdara, Karkardooma Courts, Delhi.
17.	Sh. Pramod Singh, JJA (EC:44717247)	Brijesh Kumar Garg, District	Asstt. Ahlmad in the Court of Sh. Brijesh Kumar Garg, District Judge (Commercial Court)-01,



		Shahdara District, Karkardooma Courts, Delhi	Shahdara District, Karkardooma Courts, Delhi.
18.	Ms. Ruchika Sharma, JA (EC:34841133)	JSCC/ASCJ/GJ, Shahdara District, Karkardooma Courts,	Reetesh Singh, District Judge (Commercial Court)-04,
19.	Sh. Naresh Kumar Sharma, JJA (EC:16869249)	Ahlmad in the Court of Sh. Reetesh Singh, District Judge (Commercial Court)-04, Shahdara District, Karkardooma Courts, Delhi	Reetesh Singh, District Judge (Commercial Court)-04,
20.	Ms. Aruna Sajwan, JA (EC:32738625)	Asstt. Ahlmad in the Court of Sh. Dev Chaudhary, MM-07, Shahdara Distict, Karkardooma Courts, Delhi	Dheeraj Mor, ASJ-01 (POCSO),
21.	Sh. Ramesh Kumar, JJA (EC:27783791)	Dheerai Mor. ASJ-01 (POCSO),	Asstt. Ahlmad in the Court of Sh. Dheeraj Mor, ASJ-01 (POCSO), Shahdara District, Karkardooma Courts, Delhi
22.	Sh. Amod Jha, JA (EC:13508)	JA in CMM Office, Shahdara District, Karkardooma Courts, Delhi.	Ahlmad in the Court of Sh. Nipun Awasthi, ASJ-06 (POCSO), Shahdara District, Karkardooma Courts, Delhi.
23.	Sh. Pradeep Kumar, JJA (EC:99572579)	Nipun Awasthi, ASJ-06	Asstt. Ahlmad in the Court of Sh. Nipun Awasthi, ASJ-06 (POCSO), Shahdara District, Karkardooma Courts, Delhi.
24.	Sh. Devender Kumar Sharma, JA (EC:17131537)	Chakita Srivastava, MM-01	Ahlmad in the Court of Ms. Aayushi Saxena, MM-05. Shahdara District, Karkardooma Courts, Delhi.
25.	Sh. Vinod Kumar, JJA (EC:14888588)	Ahlmad in the Court of Ms Aayushi Saxena, MM-05 Shahdara District, Karkardooms Courts, Delhi	Asstt. Ahlmad in the Court of Ms. Chakita Srivastava, MM-01 Shahdara District, Karkardooma Courts, Delhi.



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26.	Ms. Raj Rani, JA	The second control of	Ahlmad in the Court of Ms.
	(EC:50019)	Ms. Chakita Srivastava, MM-01, Shahdara District, Karkardooma Courts, Delhi.	Chakita Srivastava, MM-01, Shahdara District, Karkardooma Courts, Delhi.
27.	Sh. Ajeet Singh, J.A.	Zaidi, MM (Mahila Court)	Ahlmad in the Court of Ms. Preeti Parewa, CMM, Shahdara District, Karkardooma Courts, Delhi
28.	Sh. Vikrant Chauhan, JJA (EC:77085115)		JJA in CMM Office, Shahdara District, Karkardooma Courts, Delhi.
29.	Sh. Vivek Duhan, JJA (EC:75004981)	Asstt. Ahlmd in the Court of Sh. Brijesh Kumar Garg, District Judge(Commercial)-01,Shahdara, Karkardooam Courts, Delhi	a managed as a memoral and particular to the same of the same
30.	Sh. Yogender Kumar, JA (EC:77929861)		Ahlmad in the Court of Sh. Udbhav Kumar Jain, MM-04, Shahdara District, Karkardooma Courts, Delhi.
31.	Sh. Kamal Kishore, JJA (EC:89889504)	Udbhav Kumar Jain, MM-04,	Asstt. Ahlmad in the Court of Sh. Udbhav Kumar Jain, MM-04, Shahdara District, Karkardooma Courts, Delhi.
32.	Sh. Sonu Thakur, JJA (EC:8470397)	Reetesh Singh, District Judge	Asstt. Ahlmad in the Court of Sh. Deepak Sehrawat, SCJ/RC, Shahdara District, Karkardooma Courts, Delhi.
33.	Ms. Jigyasa, JJA (EC:75939892)	Asstt. Ahlmad in the Court of Sh. Dheeraj Mor, ASJ-01 (POCSO), Shahdara, Karkardooma Courts, Delhi	Shahdara District, Karkardooma
34	Sh. Vishal Khatri, JJA (EC:61792956)		JJA in Bail Section, Shahdara District, Karkardooma Courts, Delhi.



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35.	Ms. Kusum Lata, JJA (EC:40603071)	Udbhav Kumar Jain, MM-04,	Asstt. Ahlmad in the Court of Sh. Dev Chaudhary, MM-07, Shahdara District, Karkardooma Courts, Delhi.
36.	Sh. Ajay Kumar Dubey,JA (EC:59731717)	Surinder S.Rathi, District Judge	Ahlmad in the Court of Ms Isra Zaidi, M.M. (Mahila Court), Shahdara District, Karkardooma Courts, Delhi
38.	Sh. Harish Kumar, JJA (EC:61484352)	No.	Asstt. Ahlmad in the Court of Sh. Vivek Kumar Aggarwal, Civil Judge-03, Shahdara District, Karkardooma Courts, Delhi.
39.	Sh. Hanish Rajpal, JA (EC: 63887612)	Arvind Bansal, ASJ-05, Shahdara	Ahlmad in the Court of Sh. Vivek Kumar Aggarwal, Civil Judge-03, Shahdara District, Karkardooma Courts, Delhi.
40.	Ms. Meenu Gupta, JA (EC:13812)		Ahlmad in the Court of Ms. Aishwarya Singh Kashyap, MM- 06, Shahdara District, Karkardooma Courts, Delhi.
41.	Sh. Sanjay Kumar, JJA (EC:73765694)	Aishwarya Singh Kashyap, MM-	Asstt. Ahlmad in the Court of Ms. Aishwarya Singh Kashyap, MM-06, Shahdara District, Karkardooma Courts, Delhi.
42.	Sh. Ankit Kumar, JJA (EC: 47489058)	THE CONTRACTOR TO CONTRACTOR ON THE CONTRACTOR OF THE CONTRACTOR O	JJA in Purchase Cell, Shahdara District, Karkardooma Courts, Delhi.
43.	Sh. Kudan Singh Nayal, JA (EC:12929428)	Reader in the court of Sh. Anmol Nohria, MM (Digital Court-NI Act), MM, Shahdara District, Karkardooma Court, Delhi	W 10 W 10



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44.	Sh. Govind Kumar, JJA (EC:66363285)	Anmol Nohria, MM (Digital	Asstt. Ahlmad in the court of Sh. Anmol Nohria, MM (Digital Court-NI Act), MM, Shahdara, Karkardooma Court, Delhi
45.	Ms. Neha Chopra, JJA (EC:91864296)	Asstt. Ahlmad in the Court of Sh. Vivek Kumar Aggarwal, Civil Judge-03, Shahdara District, Karkardooma Courts, Delhi.	

Note:

- Shri Deepak Sharma, SJA posted in R & I Branch and Shri Mohan Singh Sodhey, SJA posted in leave section, Shahdara shall also look after the work of Administration Branch in addition to the work already assigned to them.
- 2. Transferred officials shall handover the charge of all the court records in their custody along with the computer hardware and other peripherals, if any before relinquishing their duty at their respective transferor place.

3. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.

(RENLIBHATNAGAR)
Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.

No. 1/3-7171 /Admn./P&T/SHD/KKD/2023 Copy forwarded for information and necessary action to:

Dated 0109127

- The Principal District & Sessions Judge (HQ), Delhi.
- The Administrative Officer (Judl) Admn.II, O/o Principal District & Sessions Judge (HQ), Delhi.
- The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
- The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
- Officers/Officials concerned.
- Dealing Officials Personal File/Leave/CR.
- Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
- PS to the undersigned.
- Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

Principal District & Sessions Judge Shahdara District, KKD Courts, Delhi.